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THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). It has been decided to take the gas from Mid and south Tapti fields to Hazira to meet the existing commitments ex-Hazira and along the HBJ pipeline.

## Supply of LPG

4362. SHRI KASHIRAM RANA : Will the PRIME MINISTER be pleased to state :

(a) whether there is any ceiling for supply of LPG by the distributor/agency;

(b) if so, the details thereof;

(c) whether the Government have made any survey of LPG agencies which are burdened in the supply of LPG beyond the stipulated limit throughout the country;

(c) if so, the details thereof;

(d) the remedial steps taken or proposed to be taken in this regard; and

(e) the number of LPG outlets proposed to be opened in Gujarat on the basis of survey in each district there?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). The present Refill sale ceiling for LPG distributors in different cities/towns is as gien below:

	wns/Cities with population Ised on 1991 census)	Revised ceiling per month
1.	Bombay	10,000
2.	Delhi	9,000
3.	Madras/Calcutta and towns having population of over 40 lakhs.	8,000 *
4.	Towns with 20 to 40 lacs	7,000
5.	Towns with 10 to 20 lacs	6,000
6.	Towns upto 10 lakhs	5,000

(c) to (f). There are a few distributors who are operating above the ceiling limit fixed for different markets. Such markets are restructured and efforts are made to set up more LPG distributorships in these markets subject to availability of product. Government has approved LPG Marketing Plan 1994-96 containing 1191 LPG distributorships all over the country, including 64 distributorships for Gujarat.

## **Regional Research Laboratory**

4363. SHRI UDDHAB BARMAN : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Regional Research Laboratory, Jorhat has been adequately funded by CSIR for research works;

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6.	Gujarat	1275.13	6 <b>3</b> 7.57
7.	Haryana	306.30	153.15
8.	Himachal Pradesh	122.43	61.22
9.	J & K	248.79	124.40
10.	Karnataka	2332.44	1 <b>16</b> 6.22
11.	Kerala	848.57	424.29
12.	Madhya Pradesh	4401.69	2200.85
13.	Maharashtra	3786.82	1893.41
14.	Manipur	45.71	22.86
15.	Meghalaya	53.48	26.74
16.	Mizoram	22.53	11.27
17.	Nagaland	57.33	28.67
18.	Orissa	2817.99	1409.00
19.	Punjab	217.82	108.93
20.	Rajasthan	1828:74	914.37
21.	Sikkim	20.87	10.44
22.	Tamil Nadu	3140.18	1570.00
23.	Tripura	59.37	29.69
24.	Uttar Pradesh	8465.31	4232.66
25.	West Bengal	3112.95	1556.48
26.	A & N Islands	21.11	10.56
27.	D & N Haveli	11.46	5.73
28.	Daman & Diu	6.76	3.38
<b>29</b> .	Lakshadweep	10.58	5.29
30.	Pondicherry	20.66	10.33
	Total	44740.00	22370.00

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## [English]

## Tapti off-Shore Gas Fields

4361. SHRI DILEEP SANGHANI : SHRI HARIN PATHAK : SHRI DINSHA PATEL : SHRI N.J. RATHWA : SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the PRIME MINISTER be pleased to refer to reply given to Unstarred Question No. 1427 on July 16, 1992 regarding allocation of gas for the proposed Pipavav power project from Tapti Off-shore gas fields;

(a) whether the Government have taken a decision to allocate gas for the proposed Pipavav Power Project subject for development of Tapti Gas fields and state;

(b) if so, quantity of gas likely to be allocated to Pipavav Power Project from Tapti?